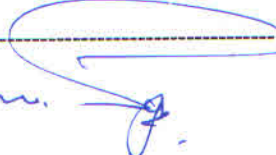


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/16	TP 165/17	Hearing	391 / 394	Indecomm Global Services(India) Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATIP. 851110 SPT Lemf	Adm. to Ashok Kumar Mishra.	

Today, the matter is listed for clarification though it was reserved for orders. The Tribunal wanted some clarifications from the counsel for the petitioner. Heard him.

For orders, list it on ~~06.2017.~~ 15.06.2017.

MEMBER (J)

MEMBER (T)